

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 10670 of 2022- DB

(Arising out of OIA-MUN-CUSTM-000-APP-451-22-23 dated 28/06/2022 passed by Commissioner of CUSTOMS-AHMEDABAD)

KAR ENTERPRISES

502 GULMOHAR BUILDING PLOT NO 234
28TH ROAD BANDRA W
MUMBAI, MAHARASHTRA

.....Appellant

VERSUS

Commissioner of Customs-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch Gujarat- 370421

.....Respondent

APPEARANCE:

Shri Vikash Mehta, Consultant for the Appellant

Shri Sanjya Kumar & Shri Prashant Tripathi Superintendent (AR) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 21.10.2024/21.11.2024

DATE OF DECISION: 04.12.2024

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 10986 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**